

Central Administrative Tribunal  
Principal Bench

O.A.No.1385/92

(1)

Hon'ble Dr. A.Vedavalli, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 4th day of August, 1997

Shri Pradeep Rai,  
U.D.C., QMG's Branch/ST-1  
Army Headquarters  
New Delhi.

... Applicant

(None for the applicant)

vs.

1. Union of India through  
Secretary  
Ministry of Defence  
New Delhi.
2. The Joint Secretary(Admn.) & C.A.O.  
Ministry of Defence  
New Delhi.
3. The Principal Hindi Officer  
Director, GS/MT-17, G.S.Branch  
Army Headquarters  
New Delhi.

... Respondents

(None for the respondents)

O R D E R (Oral)

Hon'ble Dr. A.Vedavalli, Member(J)

None for the applicant today, even on the second call. It is noticed that the applicant was absent on previous dates of hearing, namely, 30.6.1997 and 24.7.1997. In the circumstances, it appears that the applicant is not interested in pursuing his case any further. OA is therefore, dismissed for default and non-prosecution.

R.K.Ahooja

(R.K.AHOOJA)  
Member(A)

A.Vedavalli

(DR. A. VEDAVALLI)  
Member(J)

Later on Shri K.R.Sachdeva, learned counsel for the respondents appeared.

R.K.Ahooja  
(R.K.AHOOJA)  
Member(A)

/rao/

A.Vedavalli  
(DR. A. VEDAVALLI)  
Member(J)